

Vivek G Gaggar

IBBI Insolvency Professional- Registration No.: IBBI/IPA-001/IP-P-02948/2025-2026/14527

Indian Institute of Insolvency Professionals of ICAI Enrollment No. IP/P-02948

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11th May 2026

To
The Registrar,
National Company Law Tribunal,
1st & 2nd Floor, Corporate Bhawan,
Beside Zydus Hospital,
Off S.G. Highway,
Thaltej, Ahmedabad-380059

Sub: List of Stakeholders - Zed Lifestyle Private Limited (In Voluntary Liquidation) - as per Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017.

In compliance of Regulation 30 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017, we hereby enclose **Annexure 1 and 2** giving details of the amount of claims submitted by the creditors / stakeholders, the amount admitted as per available information and security interest, if any in respect of such claims.

We shall submit an updated list, in case any claims are to be updated or any new claims are received.

For any queries you may reach out to me at vivek.gaggar@nvrando.com

Thanking you.
Yours truly,

For Zed Lifestyle Private Limited (In Voluntary Liquidation)



Vivek G Gaggar
Liquidator

IBBI Registration no: IBBI/IPA-001/IP-P-02948/2025-2026/14527

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Encl: As above

Annexure 1 - Unsecured Operational Creditors - Govt Authorities

Sr No	Name	Address	Amount Claimed (INR)	Amount Admitted (INR)	Secured/ Unsecured	The proofs admitted or rejected in part, and the proofs wholly rejected
1	Assistant Provident Fund Commissioner (Legal) Regional Office, Ahmedabad - Employees' Provident Fund Organisation ('EPFO')	Bhavishya Nidhi Bhawan, Nr. R.B.I., Income-Tax Circle, Ashram Road, Ahmedabad – 380014 ro.ahmedabad@epfindia.gov.in	85,91,344*	1	Unsecured	The claim submitted is based on estimated figures and is currently being contested. Further, kindly refer note 1
2	Income Tax Officer, Income Tax Department, Ward 1(1)(3), Ahmedabad	The ITO, Ward 1(1)(3), Ahmedabad, Room No 220, Aayakar Bhawan, Vejalpur, Ahmedabad – 380015 ahmedabad.ito1.1.3@incometax.gov.in	2,71,651	505	Unsecured	The claim pertains to demand under Section 168(1) of the Finance Act, 2016 for AYs 2019–20, 2021–22, 2022–23, 2023–24, and 2024–25 aggregating to INR 2,71,651. Out of this, INR 2,71,146 (arising from tax credit mismatch) is being contested, as the Corporate Debtor holds supporting challans and will file a response on the portal. The balance INR 505 (AY 2023–24) is accepted and will be paid in usual course of business. Further, kindly refer to Note 1
3	Assistant Commissioner (Tax Recovery), Ahmedabad North Commissionerate - Commissioner of Central Goods & Service Tax & Central Excise, Ahmedabad North	First Floor, Custom House, Navrangpura, Ahmedabad - 380009 trchq-cgstamdnorth@gov.in	0	0	Unsecured	No claims raised, only intimation letter received, stating that there is Nil demand/No arrear pending.



4	Deputy Commissioner State Tax, Gwalior, Commercial Tax Department, Gwalior Circle – One Gwalior (M.P.)	Third Floor, New Meridian Building, Vanijiyakar Bhawan, New City Center, Circle- 1, Gwalior (M.P.) cto.gwill@mptax.mp.gov.in	0	0	Unsecured	Claim form with Nil claim received.
5	State Tax Officer, Ghatak 9 (Ahmedabad): Range – 3: Division – 1: Gujarat	Office of the Assistant Commissioner of State Tax, Unit-9, B/10, M.S. Building. Lal Darwaja, Ahmedabad. 380001	54,154	44,524	Unsecured	A DRC-01 Show Cause Notice has been issued for FY 2021–22 due to non- declaration of correct tax liability. The Corporate Debtor will pay the admitted demand of INR 44,524 (tax, interest, and 50% penalty) in usual course of business and contest the remaining 50% penalty of INR 9,630 by filing a response along with the payment challan on the portal. Further, kindly refer to Note 1
TOTAL (A)			89,17,149	45,030		

*The original claim form was received on 30th April 2026 for an amount of INR 31,95,104. Subsequently, a revised claim of INR 85,91,344 was received on 06th May 2026, i.e., after the expiry of the 30-day period from the Liquidation Commencement Date. While the revised demand was received post the claim period, on a conservative basis, the revised demand has been mentioned above.

Note 1:

- Pursuant to the shareholders' resolution authorizing the commencement of voluntary liquidation, the entire business undertaking (including all assets, liabilities, associated claims, and ongoing or potential litigations) shall be distributed and transferred to the sole beneficial shareholder, Marico Limited.
- For the avoidance of doubt, it is expressly stated that Marico Limited, as the 100% beneficial shareholder and successor to the business undertaking of the Corporate Debtor, shall have the full right and authority, at its sole discretion, to accept, settle, pursue, appeal against, contest, or otherwise challenge any claim, demand, or litigation, whether existing or arising in the future, to the extent permitted by applicable law.



Annexure 2 - Any other Stakeholder - Equity Shareholders

Sr No	Name	No of Shares	% share holding	Address	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Secured/ Unsecured	The proofs admitted or rejected in part, and the proofs wholly rejected																
1	<p>Marico Limited (12,534 equity shares of Rs. 10 each), including shares held by its nominees as follows:</p> <table border="1"> <thead> <tr> <th>Nominees</th> <th>No. of Shares</th> </tr> </thead> <tbody> <tr> <td>Pawan Agrawal</td> <td>1</td> </tr> <tr> <td>Naresh Somani</td> <td>1</td> </tr> <tr> <td>Dipesh Acharya</td> <td>1</td> </tr> <tr> <td>Vinay M A</td> <td>1</td> </tr> <tr> <td>Akash Modi</td> <td>1</td> </tr> <tr> <td>Sagar Kakkad</td> <td>1</td> </tr> <tr> <td>TOTAL</td> <td>6</td> </tr> </tbody> </table>	Nominees	No. of Shares	Pawan Agrawal	1	Naresh Somani	1	Dipesh Acharya	1	Vinay M A	1	Akash Modi	1	Sagar Kakkad	1	TOTAL	6	12,534	100%	7th Floor, Grande Palladium, 175, CST Road, Kalina, Santacruz (East), Mumbai - 400098, Maharashtra, India	16,60,89,00,000	16,60,89,00,000	Unsecured	Claim received in prescribed Form - F.
Nominees	No. of Shares																							
Pawan Agrawal	1																							
Naresh Somani	1																							
Dipesh Acharya	1																							
Vinay M A	1																							
Akash Modi	1																							
Sagar Kakkad	1																							
TOTAL	6																							
	TOTAL (B)		100.00		16,60,89,00,000	16,60,89,00,000																		
	TOTAL (A)+(B)				16,61,87,17,149	16,60,89,00,003																		

